

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE BHAWANI PAPER MILLS LIMITED

S. N.	Particulars	Details
1.	Name of Corporate Debtor	Shree Bhawani Paper Mills Limited
2.	Date of Incorporation of Corporate Debtor	06/07/1979
3.	Authority under which Corporate Debtor is incorporated/ registered	ROC - Kanpur
4.	Corporate Identity Number of Corporate Debtor	L21015UP1979PLC004783
5.	Address of the registered Office and principal office (if any) of Corporate Debtor	Reg. Office: 33, Dayanand Marg, Allahabad, Uttar Pradesh - 211002, India Site Office: Sultanpur Road, Rae Bareli, Uttar Pradesh - 229010, India
6.	Date of Closure of Insolvency Resolution Process	January 06, 2020
7.	Liquidation Commencement Date of Corporate Debtor	July 07, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anju Agarwal Registration Number: IBBI/IPA-001/IP-P00106/2017-2018/10213
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 73, National Park, Lajpat Nagar IV, New Delhi - 110024, India Email: anju@insolvencyservices.in Telephone No: 0120-4729408
10.	Address and e-mail to be used for correspondence with the liquidator	Address: C-100, Sector-2, Noida, Uttar Pradesh-201301, India Email ID: sbpml@ascgroup.in
11.	Last Date for Submission of Claims	August 05, 2021

1. Notice is hereby given that the Hon'ble National Company Law Tribunal (Allahabad Bench) has ordered the commencement of liquidation of the Shree Bhawani Paper Mills Limited on July 07, 2021.
2. The stakeholders of Shree Bhawani Paper Mills Limited are hereby called upon to submit their claims with proof, on or before August 05, 2021, to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
4. The claims may be submitted in their specified forms. Form C- Operational Creditor (other than Workman or employee); Form D- Financial Creditor; Form E- Workmen or Employee; Form F- Authorized Representative of Workmen or Employee; Form G- Other Stakeholders. The prescribed forms in which claims are to be submitted may be downloaded from IBBI website - <https://ibbi.gov.in/home/downloads>
5. Submission of false or misleading proof of claims shall attract penalties.


Anju Agarwal**Liquidator for Shree Bhawani Paper Mills Limited****IBBI Reg. No.:** IBBI/IPA-001/IP-P00106/2017-2018/10213**Address:** 73, National Park, Lajpat Nagar IV, New Delhi - 110024**Date:** July 10, 2021**Anju Agarwal****(Insolvency Professional)****Reg. No.:** IBBI/IPA-001/IP-P00106/2017-2018/10213**E-mail Id:** anju@insolvencyservices.in**Ph. No.:** 011-41729056/57**Address:** 73, National Park, Lajpat Nagar-IV, New Delhi-110024**Reg. office Address:** 73 National Park, Lajpat Nagar IV, New Delhi-110024**Ph. No.:** 011-41729056/57, **E-mail Address:** anju@insolvencyservices.in**Correspondence Address:** C-100, Sector - 2, Noida, UP-201301